THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD): (a) A BG Biding exists upto Delhi Cantt.

- (b) For movement of freight traffic.
- (c) Terminal and other facilities at Delhi Cantt. to run passenger trains on this siding have not been provided.

Electrification of Saleemgarh Railway Colony, Delhi

1843. SHRI MOHAMMED AMIN ANSARI; Will the Minister of RAIL-. WAYS be pleased to refer to reply to Unstarred Question 1235 given in the Riajya Sabha on the 4th August, *Jf*-- 1986 and state-.

- (a) whether Railways have received formal requests for the electrification of dwelling units in Saleemgarh Railway Colony, Delhi;
- (b) by when the request for electrification were received:
- (c) what are the reasons that the dwelling units have not yet "been electrified in view of the fact that dwellers are residing there since 1950; and
- (d) by when the units are likely to be. electrified?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR. PRASAD): (a) Yes, Sir.

- (b) Requests were received on 6.9.85 and 7.5.86.
- (c) and (d) Since these are unauthorised Jhuggis on Railway land, the question of their electrification doe not arise.

Declaring: candidates for the post of principal of Navaflaya Vldyalayas ineligible without interview

1844. SHRI N. E. BALARAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

to Questions

- (a) whether Government's attention has been drawn to a newsitem. which appeare in the daily 'Mid Day' of 29th March, 1988 wherefe it is stated that a large number of candidates called for the post or prinei-pal of Navodaya Vidyalayas were declared ineligible on the spot; and
- (b) if so, what are the details thereof, including the amounts paid as TA/DA to such candidates?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): (a) and (b) Yes, Sir — excluding the candidates in whose favour benefit of doubt wag consciously given where they had given incomplete information which was not verifiable unless original documents were scrutinized, there were only 66 candidates who were ab initio ineligible but called for interview and found ineligible on the spot. Approximately Rs. 9,000/- were paid as TA to such candidates.

Non-recognition of Trieb.nr Medleal College by IMC

1845. SHRI N. E. BALARAM-. Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that the Trichur Medical College set up by the Kerala Government has not been recognised by the Indian Medical Council so far;
- (b) if so, what are the reasons therefor;
- (c) whether Government are aware that the first batch of the stu- I dents are passing out during the